

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:129

ANSWERED ON:20.02.2006

FLOOD AND EROSION CONTROL IN ASSAM

Sarma Dr. Arun Kumar;Sonowal Shri Sarbananda

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether in the tripartite talk on Assam accord, the Government has accepted the principle of recognizing the flood and erosion problem in Assam as a national problem;
- (b) if so, the measures taken by the Government so far to combat the flood and erosion problem in Assam; and
- (c) the amount of relief/assistance asked for, amount declared by the Union Government, and the amount actually released including the assistance from other sources?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) Hon'ble Prime Minister has stated in tripartite meeting that the State Governments receive assistance from Central government for tackling flood situation in their states; as such this is a National Problem.

(b) and (c) Govt. of Assam takes up flood management schemes as per funds received from Government of India under various heads apart from those from their own resources. Government of Assam has informed that during 2005-06 they have received Rs. 21.82 crore as central assistance and Rs. 2.00 crore from North Eastern Council.

Government of India has been extending Central Loan assistance (CLA) to Government of Assam from 1974-75 to 1999-2000. An amount of Rs. 390.94 crore has been released to the State Government of Assam as loan and Rs. 10.09 crore as grant-in-aid till March 2000. Brahmaputra Board has taken up/executed some important schemes like protection of Majuli Island from flood and erosion, Avulsion of Brahmaputra at Dholla Hatighuli etc. Government of India has approved a scheme amounting to Rs. 150 crore for funding to Assam and other North Eastern States including Sikkim and West Bengal (North Bengal), for taking up critical flood management/anti erosion works. Ministry of DoNER provides assistance under Non Lapsable Central Pool of Resources (NLCPR) and Planning Commission provides Additional Central Assistance (ACA). Ministry of DoNER has so far sanctioned 25 Anti erosion Schemes and 5 Flood Control Schemes in the state of Assam under NLCPR. Planning Commission provided funds to the tune of Rs. 27 crore under "Flood Control" Sector during the year 2005-06. Relief assistance to State Governments is extended under Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF).